NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/170/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

- Kurpana Kiras

REPRESENTATION BY WHOM

Anupara Kumas Por R Parthacarathy

Counsel for Respondent

ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that she has filed written submissions. For hearing the submissions of the petitioner, time is enlarged. Put up on 09.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc